NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 839/(MAH)/2017 M.A. No. 162/2017

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CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Nitin Thakker for I'm Financial

Services Asset Reconstruction Co Put Ltd

1/6 V-Deshpande 800., secured creditor

2. Mr. Mecnatish: Mhapankar 116.

V-Deshpande 800 for secured Creditor

for Edelwin Arret Reconstruction Co. Utd.

3. Cha Docendag Jain Revolution Properties

CARBLICENT.

ORDER MA 162/2017 IN CP No. 839/I&BP/NCLT/MB/MAH/2017

For further hearing from a Senior Counsel Mr. Nitin Thacker on Notification dated 23.11.2017 passed by Govt. of India, this matter is reserved for Orders on

4.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)